NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.568/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		Admobile Pvt.Ltd. & Ors		
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
١.	CA CHAS		0	1

CASHASHI DLAMAR

PETITIONEN

ORDER

Ld. Pr. CA for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J) &d

(V.P.Singh) Member (J)